

THE ERNAKULAM MEDIATION CENTRE

(HIGH COURT HALL)

2nd Floor, High court Building, Ernakulam

Monday the 17th day of February, 2014

Cases referred to Mediation

Sl. No	Ref. No. & Date of Order	Case No.	Name of Parties	Name of Mediator	Remarks
1.	TBR. PU.(JJ) 16.01.2014	RFA.60/2008	K.V. Thomas Vs. M.K. Divakaran		New Ref.
2.	TRR. & KAM.(JJ) 10.02.2014	RFA.452/2007	Mthai Vs. Biju Thomas		New Ref.
3.	TBR. & PU.(JJ) 15.01.2014	RFA.727/2011	Surendra Babu Vs. Muhammed Rafi		New Ref.
4.	TRR. & KAM.(JJ) 10.02.2014	AS.191/2000	Issac Cherian Vs. Mathai @ Mathew		New Ref.
5.	TRR. & KAM.(JJ) 10.02.2014	RFA.156/2009 RFA.361/09	Geemon Chettiyettu Vs. George Pillai		New Ref.
6.	TRR. & KAM.(JJ) 31.01.2014	Ex.FA.8/2004 Ex.FA.11/2004	Shaji Vs. Santhakumari		New Ref.
7.	KVC.(J) 06.02.2014	WPC.1963/2010	M/s Kerala Industrial Security Force Vs. M.J. Joseph		New Ref.
8.	P.B.(J) 12.02.2014	O.P.(C).215/2014	Hemalatha Vs. Thankamani		New Ref.
9.	NKB.(J) 06.02.2014	CrI.MC.4959/2013	P. Gouri Vs. State of Kerala		New Ref.
10	HUR. & AT.(JJ) 13.02.2014	Mat Apl.70/2014 Mat Apl.122/2014	Ambily Merlin Kuruvilla Vs. Mathew M. George		New Ref.
11	659 TBR. & PU.(JJ) 07.01.2014	RFA.721/2009	M.A. Raghavan Vs. K.C. Radhamani	G. Krishnakumari	Further mediation
12	705 NKB (J) 21.01.2014	RSA.1481/2011	Kalyani Vs. Janaki	Krishnakumari G.	Further mediation